HELP MANUAL FOR e-TRUE COPY

e-True Copy Authentication Process

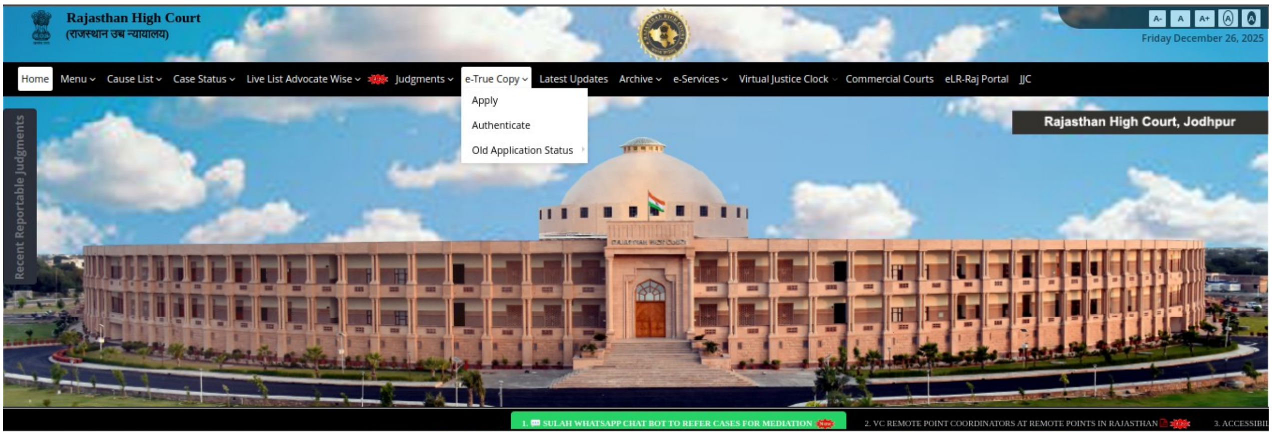
e-True Copy पोर्टल के माध्यम से किसी भी केस में जारी e-True Copy की वैधता जाँच के लिए आवेदक एवं जाँचकर्ता को दो बातों की आवश्यक रुप से पालना करनी होगी-

(1) प्रत्येक e-True Copy के साथ आवेदक को पोर्टल से जारी संबंधित Authentication Certificate को प्रस्तुत करना होगा।

(2) प्रत्येक e-True Copy को जहाँ भी प्रस्तुत किया गया है, वहाँ जाँचकर्ता द्वारा उसका दी गई प्रक्रिया से प्रमाणिकरण करना होगा।

उक्त दोनों चरणों की अनुपालना पर ही e-True Copy प्रमाणित प्रति का प्रभाव रखेगी। कोई भी न्यायालय या संस्थान, जहाँ e-True Copy प्रस्तुत की गई है, वहाँ आवेदक द्वारा Authentication Certificate पर अंकित e-True Copy के UDRN बता देना पर्याप्त होगा किंतु वह आवेदक से e-True Copy और Authentication Certificate की Soft Copy या Hard Copy या दोनों ही की मांग कर सकता है और आवेदक को तद्नुसार उन्हें प्रस्तुत भी करना होगा। यदि e-True Copy किसी न्यायालय में प्रस्तुत की जाती है तो उस न्यायालय को RHC e-Portal में log in करने के बाद e-True Copy Portal में होम पेज पर बने Authenticate e-True Copy Tab का उपयोग करना होगा।

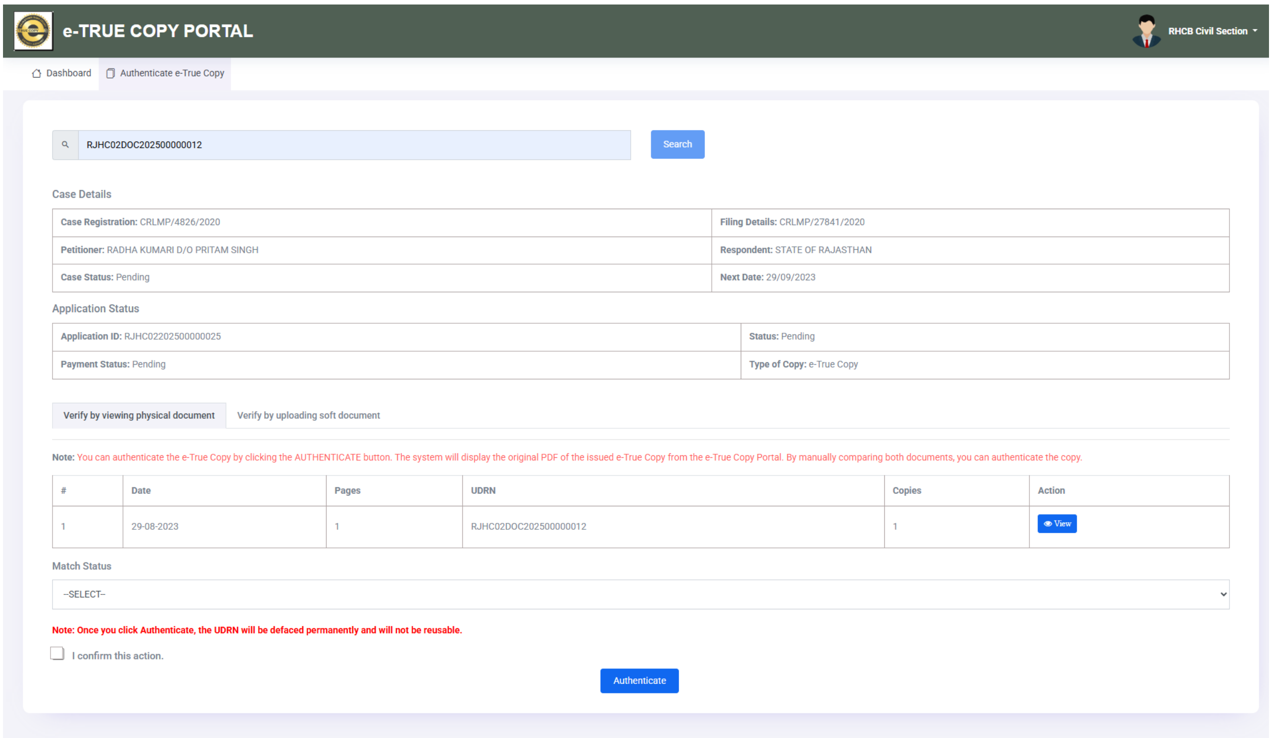
यदि e-True Copy न्यायालय से भिन्न किसी अन्य संस्थान के समक्ष प्रस्तुत की जाती है तो Authentication हेतु वह संस्थान राजस्थान उच्च न्यायालय की अधिकृत वेबसाईट www.hcraj.nic.in में e-True Copy Tab पर जाकर Authenticate विकल्प का चयन करें।



जब भी Authentication के लिए किसी न्यायालय या संस्थान को आवेदक द्वारा UDRN उपलब्ध कराये जायेंगे, तो वह न्यायालय या संस्थान उपर्युक्तानुसार Authentication Page पर जायेंगे और वहां संबंधित UDRN की प्रविष्ठि करेंगे। इस पर उन्हें केस एवं आवेदक की जानकारी उपलब्ध हो जायेगी। यहाँ Authentication दो विधियाँ होगी- प्रथम हार्ड कॉपी की मूल e-True Copy से manually मिलान कर उसका सत्यापन करना और द्वितीय सॉफ्ट कॉपी की Hash Value की मूल e-True Copy की Hash Value से मिलान कर उसका सत्यापन करना। दोनों ही विधियों में एक System Generated Certificate जारी होगा, जिसका प्रिण्ट निकाल कर e-True Copy के साथ रिकार्ड पर रखना होगा।

प्रथम विधि में UDRN अंकित कर Search बटन पर Click करें। उस UDRN पर e-True Copy Module से जारी मूल e-True Copy को देखने के लिए View बटर पर Click करें। अब आवेदक द्वारा प्रस्तुत हार्ड कॉपी को उक्त मूल e-True Copy से manually मिलान कर प्रमाणित करें। यदि दोनों कॉपी आपस में मेल खाती है, तो "Match" को Select कर Authenticate बटन पर Click करें और सिस्टम से निर्मित Auto Download Certificate की प्रिण्ट निकाल कर उसे सुरक्षित रखे। यदि दोनों ही कॉपी आपस में मेल नहीं खाती है, तो "Not Match" को Select कर Authenticate बटन पर Click करें।

दोनों ही स्थितियों में Authentication बटन का उपयोग करना सुनिश्चित करें और सिस्टम से जनरेट प्रमाण-पत्र को सुरक्षित रखें। Authenticate बटन का उपयोग करने पर आवेदक द्वारा प्रस्तुत UDRN स्वतः deface (निरस्त) हो जायेगा और आवेदक पुनः उस UDRN से संबंधित e-True Copy को कहीं भी प्रमाणित प्रति के रुप में उपयोग में नहीं ले पायेगा।



द्वितीय विधि में आवेदक से सॉफ्ट कॉपी की मांग की जायेगी और उसे Authentication Page पर अपलोड की जायेगी। सिस्टम e-True Copy Module से जारी मूल e-True Copy और आवेदक द्वारा प्रस्तुत सॉफ्ट कॉपी दस्तावेज की Hash Value का आपस में मिलान कर एक प्रमाण-पत्र प्रदान करेगा कि दोनों ही दस्तावेज एक ही है या उनमें कोई भिन्नता है। इस विधि में भी Authenticate बटन पर Click करते ही आवेदक द्वारा प्रस्तुत UDRN स्वतः deface (निरस्त) हो जायेगा और आवेदक पुनः उस UDRN से संबंधित e-True Copy का प्रमाणित प्रति के रुप में उपयोग नहीं ले पायेगा। यदि कोई e-True Copy न्यायालय से भिन्न किसी भी संस्थान के समक्ष प्रस्तुत की जाती है तो Authentication Process के दौरान मूल e-True Copy को देखने व deface करने से पूर्व आवेदक के पंजीकृत मोबाईल पर OTP आयेगा, जिसकी प्रविष्ठी अनिवार्य होगी।

e-TRUE COPY PORTAL

RHCB Civil Section

Dashboard | Authenticate e-True Copy

RJHC02DOC202500000012 [Search]

Case Details

Case Registration: CRLMP/4826/2020	**Filing Details:** CRLMP/27841/2020
Petitioner: RADHA KUMARI D/O PRITAM SINGH	**Respondent:** STATE OF RAJASTHAN
Case Status: Pending	**Next Date:** 29/09/2023

Application Status

Application ID: RJHC02202500000025	**Status:** Pending
Payment Status: Pending	**Type of Copy:** e-True Copy

Verify by viewing physical document | **Verify by uploading soft document**

Note: You can authenticate the e-True Copy by clicking the AUTHENTICATE button. The system will compare the hash value of the uploaded soft copy with the hash value of the original PDF of the issued e-True Copy and generate a comparison report.

Upload Soft Copy [Browse]

Note: Once you click Authenticate, the UDRN will be defaced permanently and will not be reusable.

☐ I confirm this action.

[Authenticate]

---

e-TRUE COPY PORTAL
(For Rajasthan High Court & District Judiciary)

RAJASTHAN HIGH COURT, JODHPUR

Authentication Receipt

Application ID : RJHC02202500000025
UDRN : RJHC02DOC202500000012
Apply Date : 23-12-2025
Applicant Name : NIKHLESH KATARA
Nature of Application : Urgent
Case Detail: CRLMP/4826/2020
Case Title: Radha Kumari D/o Pritam Singh V/S State Of Rajasthan
Case Status: Disposed
Decision Date : 29-09-2023

Authenticaion Mode : Physical
Authenticated By : RHCB Civil Section
Authenticated From : e-True Copy (Court Portal)
Authenticated On : 25-12-2025 15:12:24

Report: The physical copy has been verified by manual comparison with the e-True Copy issued through the DRMS under the e-True Copy Module and has been found correct and authenticated.

Note : This document is auto-generated from the e-True Copy Module.

---

e-TRUE COPY PORTAL
(For Rajasthan High Court & District Judiciary)

RAJASTHAN HIGH COURT, JODHPUR

Authentication Receipt

Application ID : RJHC02202500000025
UDRN : RJHC02DOC202500000012
Apply Date : 23-12-2025
Applicant Name : NIKHLESH KATARA
Nature of Application : Urgent
Case Detail: CRLMP/4826/2020
Case Title: Radha Kumari D/o Pritam Singh V/S State Of Rajasthan
Case Status: Disposed
Decision Date : 29-09-2023

Authenticaion Mode : Physical
Authenticated By : RHCB Civil Section
Authenticated From : e-True Copy (Court Portal)
Authenticated On : 25-12-2025 15:12:25

Report: The physical copy has been verified by manual comparison with the e-True Copy issued through the DRMS under the e-True Copy Module; however, discrepancies have been found and the copy is not authenticated.

Note : This document is auto-generated from the e-True Copy Module.

---

e-TRUE COPY PORTAL
(For Rajasthan High Court & District Judiciary)

RAJASTHAN HIGH COURT, JODHPUR

Authentication Receipt

Application ID : RJHC02202500000025
UDRN : RJHC02DOC202500000012
Apply Date : 23-12-2025
Applicant Name : NIKHLESH KATARA
Nature of Application : Urgent
Case Detail: CRLMP/4826/2020
Case Title: Radha Kumari D/o Pritam Singh V/S State Of Rajasthan
Case Status: Disposed
Decision Date : 29-09-2023

Authenticaion Mode : Soft
Authenticated By : RHCB Civil Section
Authenticated From : e-True Copy (Court Portal)
Authenticated On : 25-12-2025 15:12:26

Hash Value of e-True Copy	Hash Value of Uploaded Document
7cbeeef4e86ab8c67a6ad08e85f80d36bbb801a6c44a662a1e2903654b37f7f1	7cbeeef4e86ab8c67a6ad08e85f80d36bbb801a6c44a662a1e2903654b37f7f1

Report: The hash value of the uploaded soft copy matches the hash value of the e-True Copy issued through the DRMS under the e-True Copy Module. Hence, the uploaded soft copy is authenticated.

Note : This document is auto-generated from the e-True Copy Module.

---

e-TRUE COPY PORTAL
(For Rajasthan High Court & District Judiciary)

RAJASTHAN HIGH COURT, JODHPUR

Authentication Receipt

Application ID : RJHC02202500000025
UDRN : RJHC02DOC202500000012
Apply Date : 23-12-2025
Applicant Name : NIKHLESH KATARA
Nature of Application : Urgent
Case Detail: CRLMP/4826/2020
Case Title: Radha Kumari D/o Pritam Singh V/S State Of Rajasthan
Case Status: Disposed
Decision Date : 29-09-2023

Authenticaion Mode : Soft
Authenticated By : RHCB Civil Section
Authenticated From : e-True Copy (Court Portal)
Authenticated On : 25-12-2025 15:12:25

Hash Value of e-True Copy	Hash Value of Uploaded Document
7cbeeef4e86ab8c67a6ad08e85f80d36bbb801a6c44a662a1e2903654b37f7f1	675c822403682bed594ba498e7cb9657c6d41dd47ae0b668ca7890e550f249c5

Report: The hash value of the uploaded soft copy does not match the hash value of the e-True Copy issued through the DRMS under the e-True Copy Module. Hence, the uploaded soft copy is not authenticated.

Note : This document is auto-generated from the e-True Copy Module.